

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 309
CA.CAA-45(ND)/2024

IN THE MATTER OF:

FYBROS MODDULAR PRIVATE LIMITED with SALAR MARKETING PVT LTD

.....APPLICANT/PETITIONER

SECTION

U/s 230-232

Order delivered on 01.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Arun Saxena and Adv. Sanu Pastore
For the RD : Ms. Jyoti Khurana, Advocate.

HYBRID HEARING (PHYSICAL & VC)
ORDER

One week further time granted to enable the Applicant to bring on record the response filed to the report of Court Commissioner.

List the matter on **29.07.2024**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)